

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 31803/2023

(Arising out of impugned final judgment and order dated 24-05-2004 in FA No. 2/2001 14-02-2023 in RA No. 1/2001 passed by the High Court Of Judicature At Allahabad)

SURESH PRATAP SINGH

Petitioner(s)

VERSUS

RANI @ NEERAJA SINGH

Respondent(s)

(IA No. 158662/2023 - CONDONATION OF DELAY IN FILING
IA No. 158664/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 158665/2023 - EXEMPTION FROM FILING O.T.)

Date : 11-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

For Respondent(s) Mr. Suryodaya Prakash Tiwari, Adv.
Mr. Devendra Kumar Shukla, AOR
Ms. Shachi Pandey, Adv.
Mr. Bhupendra Pratap Singh, Adv.
Mr. Keshari Kumar Tiwari, Adv.
Mr. Santosh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit be filed within three weeks.

Rejoinder, if any, be filed within two weeks thereafter.

List on 10.5.2024.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR